

found responsible for dereliction in performance of their duties has since been initiated.

(c) Yes, Sir. They are being given.

(d) Identity cards which have been issued to the non-gazetted employees are valid for their place of work only. However, gazetted officers were issued with identity cards valid for the entire Defence headquarters Security zone. The existing policy has further been tightened with effect from 1.1.90 and made need based even for group 'B' gazetted officers.

(e) Identity cards of the old series which were valid upto 31st Dec. 89, are being renewed in a phased manner since the number involved is around 30,000. Meanwhile the old cards will continue to hold good till they are replaced by the new ones.

[*Translation*]

#### **Per Capita Income of U.P.**

4907. DR. MAHADEEPAK SINGH SHAKYA: Will the PRIME MINISTER be pleased to state:

(a) whether per capita income of Uttar Pradesh is less in comparison to that of the entire country;

(b) if so, the reasons thereof; and

(c) the steps proposed in this regard?

THE PRIME MINISTER (SHRI VISHWANATH PRATAP SINGH): (a) Yes, Sir.

(b) Various geo-physical factors like proneness of large areas of the Eastern Region of the State to floods and droughts

and economic factors like inadequate water management and drainage, farm investment, infrastructure facilities and power development are responsible for low per capita income in Uttar Pradesh.

(c) The steps proposed in this regard are to effectively utilise the water resources available through integrated crop water management, investment in agriculture, infrastructure, industries and rural development for generation of employment and income specifically for underprivileged sections of the population.

[*English*]

#### **Nomination of members of Parliament to Kendriya Vidyalyaya Sangathan**

4908. SHRI MANDHATA SINGH: Will the PRIME MINISTER be pleased to state:

(a) the details of Members of Parliament nominated to Board of Governors in Kendriya Vidyalyaya Sangathan since beginning alongwith their tenures; and

(b) the guidelines that govern such nominations?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCES DEVELOPMENT (PROF. M.G.K. MENON): (a) A list of Members of Parliament nominated from time to time alongwith their tenure is given in the statement below:

(b) Members of Parliament are nominated on the Board of Governors of Kendriya Vidyalyaya Sangathan on the recommendations of Ministry of Parliamentary Affairs.

**STATEMENT***Board of Governors*

Sl. No.	Name of the Member of Parliament	Tenure	
		From	To
1	2	3	4
1.	Sh. Manu Bhai Patel	8.9.67	7.9.70
2.	Sh. Raja Ram Shastri	8.6.72 8.6.75	7.6.75 21.12.77
3.	Sh. Samar Guha	27.3.74	26.3.77
4.	Sh. Dilip Chakaravarty	22.12.77	21.12.80
5.	Sh. Tapeshwar Singh	22.8.80 25.1.84	21.8.83 20.1.87
6.	Sh. Chandulal Chandrakar	21.04.87	20.04.90

**National Institute of Sports in Kerala**

4909. SHRI MULLAPPALLY RAMA-CHANDRAN: Will the PRIME MINISTER be pleased to state:

(a) whether there had been any representation to set up a unit of the National Institute of Sports in Kerala, if so the details thereof;

(b) the action taken by Government in this regard; and

(c) the proposals under consideration to identify sports talents in Kerala and for the further promotion of sports in that State?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE

**MINISTRY OF HUMAN RESOURCES DEVELOPMENT (PROF. M.G.K. MENON):**

(a) and (b). Prior to the amalgamation of the Society for National Institute of Physical Education and Sports (SNIPES) with the Sports Authority of India (on 1.5.1987), the Board of Governors of SNIPES had received a request from the Government of Kerala for the establishment of a NIS State Coaching Centre in Kerala.

The State Government was required to make available free of charge land measuring about 50 to 100 acres alongwith a financial contribution of Rs. 1 crore or more.

SNIPES was to undertake to at the State Coaching Centre the following facilities in a phased manner over the next 10 years or so:—

(i) Athletic Synthetic Track of 400 m;